

The Chair Person
National Green Tribunal
Copernicus Marg
New Delhi

11th January, 2024

Sub.: Satisfied of application on the basis of which O.A. No.803/2022 dtd. 23.06.2022 - Ajit Singh Omaxe Green Welfare Association V/s Omaxe Green Society; "Facility Plus Management"

Respected Sir,

It is submitted that we, The Omaxe Green Welfare Association filed a complaint to the Hon'ble National Green Tribunal mentioning the violation of the environmental acts. This application has been considered as O.A.No.803/2022 dtd. 23.06.2022 - Ajit Singh Omaxe Green Welfare Association V/s Omaxe Green Society; "Facility Plus Management"

Now the promoter company of Omaxe Green is operating both the STPs in a proper manner and treated waste water is utilized in a scientific way and the project proponent complied with conditions of environment clearance, therefore, Omaxe Green Welfare Association is fully satisfied with the environmental compliances made by the promoter company.

On the basis of the environmental compliances made by the promoter company, Omaxe Green Welfare Association does not pursue the complaint made by it and intends to withdraw the said complaint.

It is, therefore, requested that the complaint made by Omaxe Green Welfare Association may please be treated as withdrawn and the complaint should not be proceed further.

Thanking you,

Yours faithfully,
for **Omaxe Green Welfare Association**

Ajit Singh

President

Ajit Singh,